

SLP(C)No. 17707 OF 2003

ITEM No.20

Court No. 6

SECTION XIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.17707/2003

(From the judgement and order dated 10/09/2003 in CMA 2535/03
of The HIGH COURT OF A.P AT HYDERABAD)

BANJARA TELE LINKS PVT. LTD.

Petitioner (s)

VERSUS

SET DISCOVERY PVT. LTD.

Respondent (s)

(With prayer for interim relief)
(With Appln(s). for exemption from filing c/c of the impugned Judgment
permission to submit additional document(s))

Date : 27/09/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL
HON'BLE MR. JUSTICE G.P. MATHUR

For Petitioner (s)

Mr. D. Mahesh Babu,Adv.

For Respondent (s)

Mrs.Suchitra Atul Chitale,Adv.

UPON hearing counsel the Court made the following

O R D E R